

NATIONAL COMPANY LAW TRIBUNAL  
VACATION BENCH  
NEW DELHI

C.P NO.  
CA NO.CA(CAA)-23(PB)/2017  
CA (M)-177(PB)/2017

CORAM:

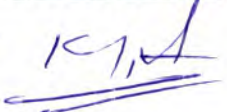
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE VACATION BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2017

NAME OF THE COMPANY: Solaris Industrial Chemicals Ltd.  
And  
Avantha Holdings Ltd.

SECTION OF THE COMPANIES ACT: 230-232.

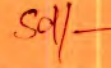
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	KAMALJEET SINGH,	ADVOCATE,	APPLICANT	

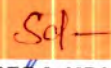
ORDER

(CA(M)-177(PB)/2017)

This is an application with a prayer for changing the date of convening meetings as per order dated 10.04.2017/25.05.2017. According to the learned Counsel the change has been necessitated on account of shortage of time. Accordingly, we accept the prayer and change the date of convening the meeting to 15.07.2017 instead of 24.06.2017.

Application stands disposed of. Order dasti.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)